

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 106/(MAH)/2008
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: M/s. G. S. Dugal & Co. Pvt. Ltd.
V/s.

M/s. Eqqus Financial Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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CP No. 128/397-398/CLB/MB/MAH/2009

CP No. 133/397-398/CLB/MB/MAH/2009

CP No. 106/111A/CLB/MB/MAH/2008

CP No. 43/397-398/CLB/MB/MAH/2008

Common Order

Since the Petitioner Counsel states that main CPs were adjourned sine die,
this Bench hereby directs for listing main CP along with all pending CAs for hearing
on 13.10.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)